

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO.1476
ANSWERED ON 05.03.2018**

DEVELOPMENT OF NAIMISHARANYA AND MISRIKH TEERTH

1476. SHRIMATI ANJU BALA:

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government is considering the proposal for the development of Naimisharanya and Misrikh Theerth in Uttar Pradesh on the lines of Vaishno Devi Temple in Jammu;**
- (b) if so, the details thereof and if not, the reasons therefor;**
- (c) the amount of financial assistance proposed to be provided by the Government to the State Government for the purpose;**
- (d) whether the Government has identified some tourist/religious places in the country including Uttar Pradesh which are in bad condition and lack infrastructural facilities and if so, the details thereof; and**
- (e) the steps taken by the Government for development of infrastructural facilities in religious places during the last three years?**

ANSWER

**MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)
(SHRI K.J. ALPHONS)**

(a) to (e): The Ministry has sanctioned Rs.137.92 lakh in 2016-17 for the development of public conveniences, pathways, solar illumination, benches, boundry wall, landscaping, entrance gate etc. at Chakrapith, Starupa & Ayodhya Mandir, Dadhichi Ashram and Dev Puri in Misrikh, Uttar Pradesh under Spiritual Circuit theme of Swadesh Darshan Scheme of Ministry of Tourism.

The State Government of Uttar Pradesh has submitted a project proposal for development of Spiritual Circuit:

Naimisharanya- Misrikh- Dhobiagaon under Swadesh Darshan Scheme. The projects under the scheme for development are generally identified in consultation with the State Governments/UT Administrations and are sanctioned subject to availability of funds, liquidation of pending utilization certificates, submission of suitable Detailed Project Report (DPR) and adherence to the scheme guidelines.

In addition to Swadesh Darshan Scheme, Ministry of Tourism is also developing infrastructural facilities at religious places in the country under its scheme of PRASHAD- National Mission on Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive. The details of projects sanctioned for development of infrastructural facilities in religious places during the last three years are annexed.

ANNEXURE

STATEMENT IN REPLY TO PARTS (a) TO (e) OF LOK SABHA UNSTARRED QUESTION NO.1476 ANSWERED ON 05.03.2018 REGARDING DEVELOPMENT OF NAIMISHARANYA AND MISRIKH TEERTH.

THE DETAILS OF PROJECTS SANCTIONED FOR DEVELOPMENT OF INFRASTRUCTURAL FACILITIES IN RELIGIOUS PLACES DURING THE LAST THREE YEARS

A. SPIRITUAL CIRCUIT**(Rs. in crore)**

Sl. No.	Name of State	Name of Circuit & Year	Project Name	Amt. Sanctioned	Amt. Released
1.	Kerala	Spiritual Circuit (2016-17)	Development of Sabarimala - Erumeli-Pampa-Sannidhanam as a Spiritual Circuit in District Pathanamthitta, Kerala.	99.99	20.00
2.	Manipur	Spiritual Circuit (2016-17)	Development of Spiritual Circuit - Shri Govindajee Temple, Shri Bijoy Govindajee Temple - Shri Gopinath Temple - Shri Bungshibodon Temple - Shri Kaina Temple, Manipur.	53.80	24.24
3.	Kerala	Spiritual Circuit (2016-17)	Development of Sree Padmanabha Arnamula-	92.44	18.49

			Sabrimala-as a Spiritual Circuit in Kerala		
4.	Bihar	Spiritual Circuit (2016-17)	Development of Jain Circuit: Vaishali-Arrah-Masad-Patna-Rajgir-Pawapuri-Champapuri as Spiritual Circuit in Bihar.	52.39	24.06
5.	Bihar	Spiritual Circuit (2016-17)	Integrated Development of Kanwaria Route: Sultanganj – Dharmshala-Deoghar under Spiritual circuit in Bihar.	52.35	24.05
6.	Uttar Pradesh	Spiritual Circuit (2016-17)	Development of Spiritual Circuit (Shahjahanpur-Allahabad-Basti-Ahar-Aligharh-Kasgunj-Sarosi-Pratapgarh-Unnao-Kaushambi-Mirzapur-Gorakpur-Kairana-Doamriyagunj-Bagpat-Barabanki-Azamgarh)	76.00	15.20
7.	Uttar Pradesh	Spiritual Circuit (2016-17)	Development of Spiritual Circuit – II(Bijnor- Meerut-Kanpur- Kanpur Dehat- Banda-Ghazipur-	62.96	12.59

			Salempur- Ghosi- Balialia- Ambedkar Nagar- Aligarh- Fatehpur- Deoria- Mahoba- Sonbhadra- Chandauli- Mishrikh- Bhadohi) in Uttar Pradesh under Swadesh Darshan Scheme		
8.	Rajasthan	Spiritual Circuit (2016-17)	Development of Spiritual Circuit- Churu (Salasar Balaji)- Jaipur (Shri Samode Balaji, Ghatke Balaji, Bandheke Balaji)- Alwar (Pandupole Hanumanji, Bharathari)- Viratnagar (Bijak, Jainnasiya, Ambika Temple)- Bharatpur (Kaman Region)- Dholpur (Muchkund) - Mehandipur Balaji- Chittorgarh (Sanwaliyaji) in Rajasthan under Swadesh Darshan scheme	93.90	18.78
9.	Puducherry	Spiritual Circuit (2017-18)	Development of Spiritual Circuit in Puducherry	40.68	8.14

			under Swadesh Darshan Scheme		
10.	Bihar	Spiritual Circuit (2017-18)	Development of Mandar Development Hill & Ang Pradesh under Spiritual Circuit theme of Swadesh Darshan Scheme.	53.49	10.70
Total				678.00	176.25

B. BUDDHIST CIRCUIT

(Rs. in Crore)

Sl. No.	Name of State	Name of Circuit & Year	Project Name	Amt. Sanctioned	Amt. Released
1.	Madhya Pradesh	Buddhist Circuit (2016-17)	Development of Buddhist Circuit in Sanchi-Satna-Rewa-Mandsaur-Dhar in Madhya Pradesh.	74.94	14.99
2.	Uttar Pradesh	Buddhist Circuit (2016-17)	“Development of Buddhist Circuit – Srawasti, Kushinagar, & Kapilvastu in Uttar Pradesh.	99.97	19.99
3.	Bihar	Buddhist Circuit (2016-17)	Construction of Cultural Centre adjacent to Maya Sarovar on the western side at Bodhgaya, Bihar	98.73	19.75
4.	Gujarat	Buddhist Circuit (2017-18)	Development of Buddhist circuit: Junagadh- Gir-Somnath- Bharuch-Kutch- Bhavnagar-	35.99	7.20

			Rajkot- Mehsana in Gujarat under Swadesh Darshan scheme		
5.	Andhra Pradesh	Buddhist Circuit (2017-18)	Development of Buddhist Circuit: Shalihundam- Thotlakonda- Bavikonda- Bojjanakonda- Amravati- Anupu in Andhra Pradesh under the theme of Buddhist Circuit of Swadesh Darshan Scheme	52.34	10.47
Total				361.97	72.4

C. KRISHNA CIRCUIT

(Rs. in crore)

Sl. No.	Name of State	Name of Circuit & Year	Project Name	Amt. Sanctioned	Amt. Released
1.	Haryana	Krishna Circuit (2016-17)	Development of Tourism Infrastructures at places related to Mahabharata in Kurukshetra, Haryana.	97.35	19.47
2.	Rajasthan	Krishna Circuit (2016-17)	Integrated Development of Govind Dev ji temple (Jaipur), Khatu Shyam Ji (Sikar) and Nathdwara (Rajsamand) in Rajasthan.	91.45	18.29
Total				188.8	37.76

D. RAMAYANA CIRCUIT**(Rs. in crore)**

Sl. No.	Name of State	Name of Circuit & Year	Project Name	Amt. Sanctioned	Amt. Released
1.	Uttar Pradesh	Ramayana Circuit (2016-17)	Development of Chitrakoot and Shringverpur as Ramayana Circuit in Uttar Pradesh	69.45	13.89
2.	Uttar Pradesh	Ramayana Circuit (2017-18)	Development of Ayodhya under Ramayana Circuit theme of Swadesh Darshan Scheme	133.31	23.53
Total				202.76	37.42

E. PRASHAD SCHEME**(Rs. in crore)**

Sl. No.	State	Name of the project	Amt. Sanctioned
2015-16			
1.	Punjab	Development of KarunaSagar Valmiki Sthal at Amritsar	6.45
2.	Rajasthan	Integrated Development of Pushkar/Ajmer	40.44
3.	Assam	Development of Kamakhya Temple and Pilgrimage Destination in and around Guwahati	33.98
4.	Andhra Pradesh	Development of Amaravati Town, Guntur District as a Tourist Destination	28.36
5.	Bihar	Development at Patna Sahib	41.54
6.	Uttar Pradesh	Development of Varanasi	20.40
7.	Uttarakhand	Integrated Development of Kedarnath	34.78
2016-17			
1.	Gujarat	Development of Dwarka	26.23

2.	Tamil Nadu	Development of Kanchipuram	16.48
3.	Tamil Nadu	Development of Vellankani	5.60
4.	Jammu & Kashmir	Development at Hazratbal,	42.02
5.	West Bengal	Development of Belur	30.03
6.	Kerala	Development at Guruvayur Temple	46.14
7.	Gujarat	Development of pilgrimage amenities at Somnath	37.44
2017-18			
1.	Madhya Pradesh	Development of Omkareshwar	40.67
2.	Andhra Pradesh	Development of Srisailam Temple	47.45
3.	Uttar Pradesh	Cruse Tourism in River Ganaga, Varanasi	10.72
4.	Maharashtra	Development of Trimbakeshwar	37.81
5.	Uttar Pradesh	Development of Varanasi Under Prashad Scheme - II	62.82
TOTAL			609.36
